

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

42

C.S.P. No. 642/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE PARTIES: Kaalkaa Real Estates Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1.	Hemant Sethi	Advocate for Petitioner	

ORDER

CSP 642/230-232/NCLT/MB/MAH/2017
CSP 643/230-232/NCLT/MB/MAH/2017
CSP 645/230-232/NCLT/MB/MAH/2017
CSP 649/230-232/NCLT/MB/MAH/2017
CSP 650/230-232/NCLT/MB/MAH/2017
CSP 652/230-232/NCLT/MB/MAH/2017
CSP 654/230-232/NCLT/MB/MAH/2017
CSP 656/230-232/NCLT/MB/MAH/2017

List this matter on 18.10.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B. S. V. PRAKASH KUMAR
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 643/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE PARTIES: Neelesh Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Hemant Sethi,	Advocate for petitioner	
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ORDER

CSP 642/230-232/NCLT/MB/MAH/2017
CSP 643/230-232/NCLT/MB/MAH/2017
CSP 645/230-232/NCLT/MB/MAH/2017
CSP 649/230-232/NCLT/MB/MAH/2017
CSP 650/230-232/NCLT/MB/MAH/2017
CSP 652/230-232/NCLT/MB/MAH/2017
CSP 654/230-232/NCLT/MB/MAH/2017
CSP 656/230-232/NCLT/MB/MAH/2017

List this matter on 18.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 645/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE PARTIES: Nilesh Spices & Masala Mills Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Hemant Sethi	Advocate for Petitioner	
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ORDER

CSP 642/230-232/NCLT/MB/MAH/2017

CSP 643/230-232/NCLT/MB/MAH/2017

CSP 645/230-232/NCLT/MB/MAH/2017

CSP 649/230-232/NCLT/MB/MAH/2017

CSP 650/230-232/NCLT/MB/MAH/2017

CSP 652/230-232/NCLT/MB/MAH/2017

CSP 654/230-232/NCLT/MB/MAH/2017

CSP 656/230-232/NCLT/MB/MAH/2017

List this matter on 18.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 649/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE PARTIES: Artline Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1.	Hemant Sethi	Advocate for Petitioner	

ORDER

CSP 642/230-232/NCLT/MB/MAH/2017
CSP 643/230-232/NCLT/MB/MAH/2017
CSP 645/230-232/NCLT/MB/MAH/2017
CSP 649/230-232/NCLT/MB/MAH/2017
CSP 650/230-232/NCLT/MB/MAH/2017
CSP 652/230-232/NCLT/MB/MAH/2017
CSP 654/230-232/NCLT/MB/MAH/2017
CSP 656/230-232/NCLT/MB/MAH/2017

List this matter on 18.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 650/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE PARTIES: Nipun Real Estate Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Hemant Sethi	Advocate for Petitioner	
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ORDER

CSP 642/230-232/NCLT/MB/MAH/2017
CSP 643/230-232/NCLT/MB/MAH/2017
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CSP 649/230-232/NCLT/MB/MAH/2017
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CSP 652/230-232/NCLT/MB/MAH/2017
CSP 654/230-232/NCLT/MB/MAH/2017
CSP 656/230-232/NCLT/MB/MAH/2017

List this matter on 18.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 652/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE PARTIES: Twinstar Real Estate Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1.	Hemant Sethi	Advocate for Petitioner	

ORDER

CSP 642/230-232/NCLT/MB/MAH/2017
CSP 643/230-232/NCLT/MB/MAH/2017
CSP 645/230-232/NCLT/MB/MAH/2017
CSP 649/230-232/NCLT/MB/MAH/2017
CSP 650/230-232/NCLT/MB/MAH/2017
CSP 652/230-232/NCLT/MB/MAH/2017
CSP 654/230-232/NCLT/MB/MAH/2017
CSP 656/230-232/NCLT/MB/MAH/2017

List this matter on 18.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 654/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE PARTIES: Ashwamegh Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1-	Hemant Sethi	Advocate for Petitioner	

ORDER

CSP 642/230-232/NCLT/MB/MAH/2017
CSP 643/230-232/NCLT/MB/MAH/2017
CSP 645/230-232/NCLT/MB/MAH/2017
CSP 649/230-232/NCLT/MB/MAH/2017
CSP 650/230-232/NCLT/MB/MAH/2017
CSP 652/230-232/NCLT/MB/MAH/2017
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CSP 656/230-232/NCLT/MB/MAH/2017

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Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B. S. V. PRAKASH KUMAR
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 656/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE PARTIES: Aneka Builders & Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Hemant Sethi	Advocate for petitioner	
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ORDER

CSP 642/230-232/NCLT/MB/MAH/2017
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CSP 649/230-232/NCLT/MB/MAH/2017
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CSP 656/230-232/NCLT/MB/MAH/2017

List this matter on 18.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)